इस रंगीन दूरदर्शन का खुदरा मूल्य 6050 र० है (जिसमें 1500/- र० उत्पादन गुल्क तथा प्रसारण रिसीवर लाइसेंस फीस के एवज में 100/- रू० का ग्रतिरिक्त उत्पादन शुल्क शामिल स्थानीय कर साथ वैद्युत ग्रोर (इलेक्ट्रोमके-यात्रिकीय निक्स) ट्यूनर तथा ए०एफ०टी० अलग से लगेंगे । यदि सेट में इलेक्ट्रानिक्स ट्यूनर है तो उसका खुदरा मूल्य 6400/-६० होगा ।

Commissioning for Ordnance Factory at Medak

2350. SHRI PUTTAPAGA RADHA-KRISHNA; Will the PRIME MINISTER bo pleased to refer to answer to Unstarred Question 1509 given in the Rajya Sabha on the 7th August, 1986 and state what progress has been made in commissioning of the proposed Ordnance Factory at Medak and by when it is likely to be commissioned?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES, IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL); The implementation of the Ordnance Factory Project at Medak is by and large progressing according to the schedules drawn up in consultation with the collaborators. The project is expected to be commissioned according to the planned programme.

It would not be in the national interest to disclos© further details.

Officers of Central Government and Ws undertakings on deputation

- 2351. SHRI S. S. AHLUWALIA: Will the PRIME MINISTER be pleased to state:
- (a) the number of officers of Central Government and its undertakings and corporations who are on deputation;
- (b) the number of officers out of them who are on deputation from their Parent organisations for more than three years;

- (c) the manner in which the parent , organisation manage the work $i_n{}'$ spite of the vacancies of such officers; and
- (d) whether Government propose to ban deputations and create a separate pool specifically to fill up the vacanicies in different departments and organisations, other-wise filled in by deputations?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRJ BIREN SINGH ENGTI): (a) and (b) This information is not centrally monitored.

- (c) When officers are released on depu[^] tation, the parent Departments manage the work by local arrangements including through promotions, where necessary.
- (d) There i_s no such proposal under consideration of the Government.

Nepalis deported front Meghalava

2352. SHRI LAL K. ADVANI;
SHRI PRAMOD MAHAJAN;
SHRI ATAL BIHARI
VAJPAYEE:
SHRI SHANKER SINH
VAGHELA;

Will the Minister of HOME AFFAIRS be pleased to state;

- (a) number of Nepalis rounded-up this year in Meghalaya and later deported to Nepal;
- (b) how many of them were Indian citizens of Nepali origin; and
- (c) what is the policy of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI); (a) Between February 26 to March 4, 1986, 1056 Nepalis who were not in possession of Restricted Areas Permits were detected and sent across the border.

(b) According to the State Government of Meghalaya, care was taken to

see that Indian Nepalis were not disturbed.

(c) All Nepali nationals who enter or have entered into Megalaya after 14-8-71 are required to obtain pefinits under Foreigners (Restricted Area) Order, 1963 or under the Foreigners (Protected Area) Order, 1958 as the case may be.

Demands for independent radio/TV channel for States

- 2353. SHRI KALPNATH RAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:.
- (a)" whether Government have received requests from some States seeking permission to operate independently a Radio/TV channel; and
- (b) if so, what are tie details thereof and Government's reaction in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) and (b) Government of Karnataka has made a plea for establishment of a second channel for Radio and TV for mounting pro-r- grammes of education in close liaison with local agencies in their local languages. All India Radio Stations and Doordarshan Kendras broadcast programmes in regional languages and local dialects. These include programmes of information and education addressed to general and special audiences including farmers, workers, women, children, youth and others. The media keep close liaison with the State Governments, District Officers. Local Agencies and. on the basis of such consultations/exchanges, mount programmes of publicity, information, entertainment and education to meet the communication needs in different areas of the listeners. In view of this situation, a separate channel under the State Government is not considered necessary.

Tribal afforestation scheme

- 2354. SHRI SURESH PACHOURI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether Government's attention been drawn to the news item published in the Times of India dated 10th the October, 1986 regarding Rs20 crores tribal afforestation scheme, if so, full details thereof;
- (b) whether the new scheme will correct the imbalances/lacunae observed hitherto;
- (c) whether any voluntary, NGOs are being involved in this effort and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) to (c) The News report published in the *Times of India* dated the 10th October, 1986 has been brought to the notice of the Government. Rs. 20 crores as Government of India share has been provided in the Seventh Five Year Plan under the scheme "Beneficiary Oriented Scheme for Tribal Development". Details of the scheme have not been finalised as yet.

PAPERS LAID ON THE TABLE

- I. Indian Telegraph (Fifth Amendment) Rules, 1986.
- n. Indian Telegraph (Sixth Amendment) Rules, 1986

THE MINISTER OF COMMUNICA TIONS (SHRI ARJUN SINGH): Sir, J beg to lay on the Table under sub section (5) of section 7 of the Indian Telegraph Act, 1885, a copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Department of Telecommunications):

(i) G. S. R. No. 1121(E), dated 1st October, 1986. publishing the Indian